

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1694  
ANSWERED ON:03.12.2014  
REHABILITATION OF SLUM AROUND MUMBAI AIRPORT  
Somaiya Dr. Kirit

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government, Civil Aviation Ministry, Airport Authority of India along with the State Government of Maharashtra have extended several facilities to rehabilitate slums in and around Mumbai Airport;
- (b) if so, the details thereof including the representations made by concerned departments;
- (c) whether a developer/builder has entered into a joint venture/MoU with MIAKL/ GVK which was supported and facilitated by the Central Government and if so, the details thereof;
- (d) whether concessions/facilities have been extended in the first phase to rehabilitate/relocate slums; and
- (e) if so, the details and the present status thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a) & (b): Ministry of Civil Aviation has reported that Airports Authority of India has granted 'in principle' approval for in-situ rehabilitation of slum-dwellers residing in the vicinity of the Chhatrapati Shivaji International Airport (CSIA), Mumbai.

Further, on the recommendation of Ministry of Civil Aviation, Government of India, State Government of Maharashtra has prepared draft Development Control Regulations for Airport Specific Slum Rehabilitation Scheme for CSIA.

(c): No, Madam.

(d): Rehabilitation of slums from the airport land has so far not taken off.

(e): Does not arise.